

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1084(CHE)2024

PETITION NUMBER : CP(IB)/728(CHE)2019

**NAME OF THE PETITIONER : Balakrishnan Venkatachalam (Liquidator)
M/s. GET Power Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBC, 2016

ORDER

Ld. Counsel Mr.S.Prithivi Raj for the Liquidator.

This application has been filed to take on record the 1st Progress Report for the period from 22.03.2024 to 31.03.2024 of the liquidation process of the Corporate Debtor.

The report has been taken on record subject to all just exceptions.

Accordingly, IA(IBC)/1084(CHE)2024 is **disposed of**.

-SD-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-SD-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**